

(ग) हरियाणा सरकार से यह अनुरोध किया गया है कि वह प्रबंधकों द्वारा किए गए श्रम कानूनों के अभिकथित उल्लंघनों की जांच करे तथा इस मामले में समुचित कार्यवाही करे।
 उक्त सरकार ने सूचित किया है कि उन 37 श्रमिकों के मामले, जिन्होंने अपनी सेवाओं की अभिकथित अन्यायपूर्ण ढंग से समाप्ति के बारे में विनिष्ट अपील दायर किए थे, औद्योगिक विवाद अधिनियम के अधीन न्यायनिर्णय के लिए भेज दिए गए हैं।

Expenditure on Foreign Tours of Director-General of ESIC

638. SHRI K. RAMAMURTHY: Will the Minister of PARLIAMEN-TARY AFFAIRS AND LABOUR be pleased to state:

(a) the total amount expended on the Director-General of Employees' State Insurance Corporation, Shri T. N. Lakshminarasayanan, for the many foreign tours undertaken by him;

(b) the body which met his above expenditure; and

(c) the utility of his foreign tours to the advancement of Employees' State Insurance Corporation and the details of reports, if any, submitted by the Director-General in this regard?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) Rs. 1,29,130.82 (From April, 1973 to April, 1977).

(b) Employees' State Insurance Corporation.

(c) The Director General, ESIC, who is a titular delegate to the Council of the International Social Security Association, Geneva, from India has been participating in the

various meetings of the ISSA. He has also attended a meeting of Social Security Experts of the I.L.O. at Geneva. These meetings provide an opportunity for useful exchange of information with experts and participants from other countries. Such exchange of information has been of immense help, particularly in implementing the large scale expansion programme undertaken by the Corporation.

नेपाल के प्रधान मंत्री द्वारा भारतीय नेताओं की आलोचना

639. श्री कृष्ण कुमार गोयल : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान दिनांक 25 मई, 1977 के एक स्थानीय दैनिक समाचार-पत्र में प्रकाशित उस समाचार की ओर दिलाया गया है जिसमें कहा गया है कि नेपाल के प्रधान मंत्री ने भारतीय नेताओं, समाचारपत्रों तथा प्रचार माध्यमों की आलोचना की है; और

(ख) यदि हां, तो इस पर सरकार की क्या प्रतिक्रिया है तथा नेपाल में व्याप्त संदेह के निराकरण तथा मैत्रीपूर्ण संबंध स्थापित करने के लिए क्या प्रयत्न किए जा रहे हैं ?

विदेश मंत्री (श्री अटल बिहारी वाजपेयी) : (क) जी, हां।

(ख) विदेश मंत्रालय के एक सरकारी प्रवक्ता ने एक वक्तव्य दिया जिसमें नेपाल के प्रधान मंत्री द्वारा दी गयी टिप्पणियों के प्रति हमारी नाराजगी व्यक्त की गयी थी। हमारे प्रवक्ता का पूर्ण वक्तव्य भारत में 26 मई, 1977 को अखबारों में छपा था। जिसमें अन्य बातों के साथ-साथ नेपाल के

साथ गलतफहमियों को दूर करने के लिए भारत सरकार द्वारा किए गए प्रयत्नों का भी उल्लेख है।

Workers' participation in Industry at Shop Floor and Plant Level

640. SHRIMATI RENUKA DEVI BARKATAKI: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) the steps taken by his Ministry to implement the scheme for workers' participation in industry at shop floor and plant level; and

(b) the response received from the managements?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) and (b). A Scheme for Workers' participation in Industry at Shop Floor and Plant Levels was introduced by the Government through their Resolution of October 30, 1975 to cover industrial establishments employing 500 or more employees in the manufacturing and mining industries all over the country. Copies of the Resolution were sent to all State Governments, Union Territories, Central Ministries, Bureau of Public Enterprises and Central Organisations of Employers and Workers for purpose of setting up shop councils and joint councils envisaged in the Scheme. The Union Labour Minister also wrote to all Chief Ministers and State Labour Ministers to secure implementation of the Scheme. Necessary measures were also taken for giving due publicity to the Scheme through various media like radio, television, etc. to acquaint the workers and management of the basic principles of the Scheme. The Scheme was also reviewed in the Conferences of Chief Ministers and Labour Ministers during 1976 with a view to improving the working of the Scheme. The Scheme has, by and large, been well received in the country. In many States, the Scheme has been modified

to extend it to units employing less than 500 workers. According to the information received by the end of May 1977 from 25 State Governments undertakings, 2013 units in public as well as private sector have implemented the Scheme or taken steps to do so or have made alternative arrangements to implement it.

Plans to provide Post Office in every Village

641. SHRIMATI MRINAL GORE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have any plan to provide a post office in every village irrespective of the required number of population; and

(b) if not, what steps are being taken to reduce the difficulties of villages who do not have post office facilities within a range of five miles?

THE MINISTER OF COMMUNICATIONS (SHRI GEORGE FERNANDES): (a) No, Madam.

(b) The following steps have been taken to provide postal facilities in villages without post offices:—

(i) All village Postmen and Extra Departmental Delivery Agents are now required to carry postage stamps and postage stationery with them, while on their beats, for sale to the villagers.

(ii) About 96 per cent villages in India have been covered under the Daily Delivery Scheme. Efforts are continuing to cover the remaining villages under this scheme during 1977-78.

(iii) In villages where there are no Post Offices, agents have been appointed for sale of postage stamps and postage stationery on commission basis. More such agents will be appointed in 1977-78.